

1	2	3	4
(iv)	April	234	-
(v)	May	221	-
(vi)	June	108	01

Appropriate retaliation to the ceasefire violations, as required has been carried out by Indian Army. Also all violations of ceasefire and infiltration are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meeting, Directorate Generals of Military Operations talks as well as diplomatic channels between the two countries.

Upgrading obsolete technology in aircrafts

943. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) details of the progress or termination of the India-Ukraine partnership to upgrade the AN-32 aircraft fleet of India at Kanpur air-base;

(b) number of aircrafts which have obsolete and outdated emergency transmissions;

(c) the details of Government's plan to upgrade these aircrafts and in what time-frame; and

(d) whether Government conducted any risk-analysis report on aircrafts equipped with obsolete technology, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) The contract for upgradation of AN-32 aircraft with Ukraine has not been terminated and 15 AN-32 aircraft have already been upgraded at 1 BRD, Kanpur.

(b) No aircraft is fitted with obsolete and outdated Emergency Transmission Locator (ELT).

(c) Out of 105 AN-32 aircraft planned for upgradation, 55 aircraft have been upgraded - 40 aircraft at Kiev, Ukraine and 15 aircraft at 1 BRD, Kanpur. Upgradation of the remaining aircraft is planned in a phased manner depending upon the supply of mod kits by Ukraine.

(d) Equipment fitted on AN-32 aircraft are functional and serviceable on all aircraft that are flying. All transport aircraft in IAF cleared for flying are fully airworthy.